

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD**

REGIONAL BENCH – COURT NO. 04

Customs Appeal No. 11158 of 2017-SM

[Arising Out Of OIO-AHM-CUSTM-000-COM-014-16-17 Dated- 28/02/2017 Passed By
Commissioner of CUSTOMS-AHMEDABAD]

Ramesh Sirumal Keval Ramani

.....Appellant

Neelkanth Residency No. 3
Bhat Gam, Gandhinagar
GANDHINAGAR
GUJARAT

VERSUS

C.C.-Ahmedabad

.....Respondent

Custom House, Near All India Radio Navrangpura,
Ahmedabad, Gujarat

APPEARANCE:

None appeared for the Appellant
Shri. N G. Makwana, Superintendent (AR) for the Appellant

CORAM: HON'BLE MR. SOMESH ARORA MEMBER (JUDICIAL)

DATE OF HEARING: 08.11.2024
DATE OF DECISION:08.11.2024

The appeal is disposed of. For order, see order of date in Customs
Appeal No. 11156 of 2017.

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

Prachi